



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 06.05.2025

NOTICE

Please take notice that the following matters listed in the Court – II on 09.05.2025 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1159 of 2022 Part Heard	Ritu Automobiles Pvt. Ltd. Vs. HDFC Bank Ltd. With	Natasha Dalmia	Ashwini Kr. Singh Asav Rajan-R1 P.V. Dinesh-R2
2.	Comp. App. (AT) (Ins) No. 1241 of 2022 Part Heard	Ritu Automobiles Pvt. Ltd. Vs. HDFC Bank Ltd. & Anr. With	Natasha Dalmia	Ashwini Kr. Singh-R1 P.V. Dinesh-R2
3.	Comp. App. (AT) (Ins) No. 1982 of 2024 (With Defects) Part Heard	Manoj Lalwani Vs. Ritu Automobiles Pvt. Ltd. Through Liquidator & Anr.	Palash S Singhai	Asav Rajan Charu Trivedi- for HDFC Mahesh Surekha- for Liquidator
4.	Comp. App. (AT) (Ins) No. 1012 of 2024 Part Heard	IFCI Ltd. Vs. Ashok Kumar Sarawgi, RP for Kohinoor Steel Pvt. Ltd.	Nimita Kaul	Shaumik Mitra Aksrsh Garg

5.	Comp. App. (AT) No. 47 & 85 of 2023 Part Heard	Nanda Kishore Behera & Anr. Vs. Jay D Superstructure Pvt. Ltd. & Ors.	Dipak Kumar Jena Ruby Rajesh	Saunak Mitra Neeraj Kr Gupta Sunil Sharan Ssmantary
6.	Comp. App. (AT) No. 104 of 2023 Part Heard	Negolice India Ltd. & Anr. Vs. Preeti Jaikishan Bhagchandka & Ors.	Ajoy Roy Shantanu Tyagi	Aseem Chaturvedi Trishala Trivedi

By order of Hon'ble Chairperson
-Sd/-
Registrar